

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Dharani Sugars & Chemicals

MAIN PETITION NUMBER : IBA/976/2019

(IA/MA) APPLICATION NUMBERS

IA/701(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Ms. Jayashree and R1-R2 are represented by the Ld. Counsel Ms. Dharaniya and R3 is represented by the Ld. Counsel Mr. Pranav through video conferencing mode.

R1-R2 are directed to file reply within seven days, failing which they will be set ex-parte.

Rejoinder, if any, be filed within seven days from the receipt of the reply.

List the matter on **14.04.2023** for further hearing.

—Sd—

(SAMEER KAKAR)
MEMBER (TECHNICAL)

—Sd—

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT